

(b) the names of other officers who were senior to those selected under the flier system in each case;

(c) since when the flier system is in vogue and the procedure adopted; and

(d) whether Government is contemplating any change in the system of promotions by which supersession and favouritism could be eliminated?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b) A Statement is attached. [See Appendix CXVI, Annexure No. 26]

(c) and (d) The flier system was introduced in BHEL in 1975 to provide for accelerated promotion to such officials who were found outstanding provided that such promotions did not exceed 10 per cent of the eligible candidates. The cases of Such officers and of those proposed to be superseded by them are considered by a Committee of 3 General Managers/functional heads with the Executive Director of the unit as Chairman. It has been reported by BHEL that this system has been working satisfactorily and in the interest of the company.

Construction of stadium at Hill Town of Kurseong, Darjeeling

358. SHRI SANGDOPAL LEPCHA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government are aware about the persistent demand from the people of the Hill Town of Kurseong, District Darjeeling for construction of a stadium/play ground;

(b) whether the Kurseong Rifle Range had been offered to the State Government against payment of market price or in exchange of equivalent land;

(c) whether the Defence Ministry suddenly informed the State Government that they are not willing to part with this land;

(d) whether the Chief Minister of West Bengal has requested to reconsider the matter; and

(e) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) to (e) A Statement is attached.

Statement

The Rifle Range at Kurseong in the District of Darjeeling was surplus to Defence requirements at one stage and was offered to Kurseong Municipality in 1974 and to the State Government in 1975 on payment of market value or in exchange for land of equivalent value required for Defence purposes at Kalimpong. There was no response from the State Government till October 1979. When the State Government renewed then-interest in the land in the year 1979, this was examined with reference to the present requirements of the Army. It was found that due to changes in Army's own requirements, the land was no longer surplus. This land has been specifically earmarked for an Army project. The State Government was informed about this position in January 1980.

2. The Chief Minister of West Bengal again wrote to the Prime Minister in September 1980 for reconsideration. A reply has been sent to him explaining the position and regretting the inability of the Government of India to spare this land on account of defence requirements.

Battle tanks by British manufacturers

359. SHRI GHOUSE MOHIUDDIN SHEIKH: Will the Minister of DEFENCE be pleased to state?*

(a) whether it is a fact that British tank manufacturers have offered new models of battle tanks to India;

(b) whether the offer has been accepted; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL); (a) No, Sir. An offer was received from the Govern. menu of U, K. and not from British tank manufacturers.

(b) and (c) Do not arise.

Licences for production of tape recorders

360. SHRI BAPURAOJI MAROT-RAOJI DESHMUKH; Will the Minister of INDUSTRY be pleased to state:

(a) the names of the concerns in Delhi which have been given licences to produce tape recorders;

(b) the annual production of these concerns;

(c) whether any machinery has been provided to ensure quality control of the product manufactured by these concerns; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH); (a) and (b) The names of the 59 concerns in Delhi approved for manufacture of tape-recorders, and the production during the year 1979, of the 21 concerns for which data is available are given in the Statement.

(c) and (d) No, Sir, However, there is a Test, Evaluation and Calibration Centre at NPL which is financially and technically assisted by the Department of Electronics to provide testing facilities for electronics products and to assist small and medium scale electronics industries in improving the quality of their products. ISI has also drawn up some specifications covering the requirements of recording equipment—both professional and domestic type.

Statement

List of Parties Approved for Tape Recorders in Delhi

| Sl. No. | Name of the party | Capacity | Production during the year 1979 |
|---------|--|----------|---------------------------------|
| 1 | M/s Ahuja Radios, New Delhi | 15,000 | 3866 |
| 2 | M/s. Supreme Electronics, New Delhi | 10,000 | 1790 |
| 3 | M/s. Radio & Communication Trader, New Delhi | 5,000 | 2390 |
| 4 | M/s. Televista Electronics (P) Ltd., New Delhi | 20,000 | 4891 |
| 5 | M/s. Calcutta Gramophone Agency, New Delhi | 20,000 | 1056 |
| 6 | M/s. Eta Radio Industries, Delhi 6 | 5,000 | 230 |
| 7 | M/s. Priti Electronics (P) Ltd. Delhi 6 | 5,000 | 998 |
| 8 | M/s. Asian Electronics, New Delhi | 5,000 | 244 |
| 9 | M/s. Weston Electronics, New Delhi | 10,000 | 15095 |
| | | | + 40870 in bonded factory |